

Name of Corporate Debtor:		AKME PROJECTS LIMITED																
Date of Commencement of CIRP:		18-Apr-18																
List of Creditors as on:		29-Jan-26																
List of Operational Creditors (Government dues)																		
Sl. No.	Details of Claimant		Details of claim received			Details of claim admitted					Amount of contingent claim		Amount of claim not admitted		Amount of claim under verification		Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		Amount of any mutual dues, that may be set-off						
1	Ast. Commissioner of commercial Taxes audit 5-6, banglore	Centre Government		15,078,407	15,078,407	Vat Dues	-	-	NO	-	-	-	-	-	-	-	-	-
2	Ast. Commissioner of commercial Taxes audit 5-6, banglore	Centre Government		5,751,925	5,751,925	Vat Dues-2013-14	-	-	NO	-	-	-	-	-	-	-	-	-
3	Ast. Commissioner of Income Tax Central Circle -15, Delhi	Centre Government		318,063,719		Income tax and interest Dues	-	-	NO	-	-	-	-	-	-	318,063,719	Assessment order/Demand notice required to substantiate the claim amount not provided by the department	
4	Employee Provident Fund organisation (For interest and Damages)	Centre Government		383,727	383,727	PF Dues (Interest and Damages)	-	-	NO	-	-	-	-	-	-	-	-	-
5	Employee Provident Fund organisation (For principal dues )	Centre Government		2,247,670	745,511	PF Dues ( Principal Dues)	-	-	NO	-	-	-	-	-	-	1,502,159	The application (I.A. No. 443 of 2023) was heard on 23.01.2023 by the Hon'ble NCLT New Delhi -II and accordingly stands allowed to the extent submitted.	
6	Vir Bala ( Office of Income Tax Officer - TDS)	Centre Government		3,890,386	3,890,386	TDS Dues	-	-	NO	-	-	-	-	-	-	-	-	-
7	Income Tax department Delhi	Centre Government		427,861,825	2,695,001	Income tax and interest Dues	-	-	NO	-	-	-	-	-	-	425,166,834	An application has been filed before Hon'ble NCLT, New Delhi Bench against the Income Tax Department to Quash order dated 30.12.2018, 10.03.2022, and 20.03.2022 passed by the dept n being clearly in teeth of moratorium declared by the Hon'ble Adjudicating Authority under Section 14 of the Code.	
<b>Total</b>				<b>773,277,669</b>	<b>28,544,957</b>											<b>744,732,712</b>		